

**The High Court of Kerala**

Kochi: 682 031  
Dated: 1.1.2018

**Proceedings**

High Court Establishment- appointment of Sri.Venu Karunakaran, Registrar (Recruitment & Computerisation), High Court as Registrar (Vigilance), High Court and Sri.Sabu K.Varghese, Additional Registrar (General Administration), High Court as Registrar (Recruitment and Computerisation), High Court- orders issued.

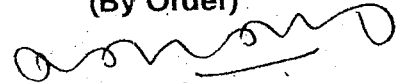
Read: (1) High Court proceedings No.A5-21648/2015(2) dated 30.11.2017  
(2) Rule 21 of the Kerala High Court Service Rules, 2007

**Order No. A5- 21648/2015 (2)**

1. Sri.Venu Karunakaran, Selection Grade District Judge, now on deputation as Registrar (Recruitment & Computerisation), High Court, stands appointed Registrar (Vigilance), High Court. He will take charge as the Registrar (Vigilance), High Court, from Sri.K.Babu, Registrar (Subordinate Judiciary), High Court and hand over the charge of Registrar (Recruitment & Computerisation), High Court to Sri.Sabu K.Varghese (Sl.No.2) forthwith. He is eligible for special pay at the rate of Rs.3750/- for extra administrative work and compensatory allowance at the rate of Rs.1000/- per month.

2. Sri.Sabu K.Varghese, Additional Registrar (General Administration), High Court is appointed Registrar (Recruitment and Computerisation), High Court on temporary basis under the Rule read (2) above, vice Sri.Venu Karunakaran, Registrar (Recruitment and Computerisation), appointed Registrar (Vigilance), High Court. He will take charge as the Registrar (Recruitment and Computerisation), High Court from Sri.Venu Karunakaran, (Sl.No.1) forthwith. Sri.Sabu K.Varghese will also hold the charge of Additional Registrar (General Administration), High Court, until further orders. He is eligible for compensatory allowance at the rate of Rs.1000/- per month.

(By Order)



K.Babu

Registrar (Subordinate Judiciary)  
Registrar General -in charge

To,

The Officers concerned.  
The Chief Secretary to Government, Thiruvananthapuram. (with C/L)  
The Additional Chief Secretary to Government, Home (C) Department,  
Government Secretariat, Thiruvananthapuram. (with C/L)  
The Accountant General (A& E), Kerala, Thiruvananthapuram  
The Accountant General (Audit), Kerala, Thiruvananthapuram  
The Accountant General (A& E), Kerala, Branch Office, Ernakulam.  
The Sub Treasury Officer, Ernakulam.  
The Director of Public Relations, Thiruvananthapuram. (with C/L)  
All District Judges.

(p.t.o)

All Chief Judicial Magistrates.  
All Motor Accident Claims Tribunals.  
All Family Court Judges.  
All Special Courts.  
The Director, Kerala Judicial Academy, Athani  
The Additional Director, Kerala Judicial Academy, Athani  
The Member Secretary, KELSA, Ernakulam.  
The Deputy Director, Kerala Judicial Academy, Athani  
The Assistant Director, Kerala Judicial Academy, Athani  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court  
The Finance Officer, High Court.  
The Public Relations Officer and Protocol Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrars and Chief Librarian, High Court  
The Court Officer to the Chief Justice, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Additional Personal Assistant to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Security Officer, High Court.  
The Superintendent (Vehicles), High Court.  
The Librarian, Kerala Judicial Academy, Athani  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration),  
High Court  
The 'B' Section, High Court  
The IT Section, High Court (**For publishing in the High Court Website**)  
The Finance Wing, High Court  
The G (Accounts-I & II) Sections, High Court  
The A1, A2, A3, A4 and A6 seats, High Court  
All sections, High Court  
The Administrative Records Section, High Court  
The File/Stock File

**Copy submitted to:**

**The Honourable Judges**